



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 4:10 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[THIS BENCH WILL SIT AT 4:10 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WA/79/2018 AT 4:10 P.M.	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
2	WITH WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)

LEAVE NOTE OF ADVOCATES FOR 02/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
14)	MR. S B PRASAD	31-07-2022	To	13-08-2022
15)	MR. J SARMAH	01-08-2022	To	04-08-2022
16)	MR. M K DAS	30-07-2022	To	06-08-2022
17)	MRS. N BARUAH	01-08-2022	To	13-10-2022
18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022

20)	MS. D GHOSH	01-08-2022	To	06-08-2022
21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

12	I.A.(Civil)/3925/2019 FIXED in MACApp./12750/2019	SRI RUPAM DEKA Versus SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	MR. R GOSWAMI (R1) MS. P BORTHAKUR (R1)
	WITH MACApp./12750/2019 (Filing Number)	SRI RUPAM DEKA Versus SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND ANR		

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. S BANIK	01-08-2022	To	02-08-2022
13)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
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18)	MR. A AHMED	30-07-2022	To	06-08-2022
19)	MR. A K TALUKDAR	01-08-2022	To	02-08-2022
20)	MS. D GHOSH	01-08-2022	To	06-08-2022
21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

7	Crl.A./163/2018 WITH LCR 4 FILES, P.B.-2, FIXED	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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5)	MR H Dey	20-07-2022	To	19-08-2022
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20)	MS. D GHOSH	01-08-2022	To	06-08-2022
21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	WP(C)/6735/2016 BY SLIP	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
WITH				
13	WP(C)/6736/2016	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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20)	MS. D GHOSH	01-08-2022	To	06-08-2022
21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

17	WP(C)/1429/2022 FIXED	PRANJAL KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, WATER RESOURCE
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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/4980/2022 B/O	M/S. SHREE GANESH TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

28	WP(C)/4570/2022 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	SC, WPT AND BC SC, P H E
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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
56	AB/2024/2022 AT 10:30 A.M.	MD. SOLEMAN ALI AND 14 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	MS. R CHOUDHURY (FOR INFORMANT) MR N RAHMAN (FOR INFORMANT) MS F N ZAMAN (FOR INFORMANT) PP, ASSAM
<u>MOTION (BA)</u>				
57	Bail Appln./1826/2022 (CONNECTED WITH ITEM NO. 51 IN THE DAILY CAUSE LIST),FIXED	SATTAR ALI Versus THE STATE OF ASSAM	MR M A MONDAL MR. A ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
58	AB/4412/2021 FIXED	AJID ALI AND ANR Versus THE STATE OF ASSAM	MR. K K DEKA MD. I HUSSAIN	PP, ASSAM
59	AB/1982/2022 FIXED	MD. KHALIL MIYA @ KHALIL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
60	WITH AB/1253/2022	RAJU OJAH Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M HUSSAIN	MR. A MOBARAQUE PP, ASSAM
<u>ORDERS</u>				
61	I.A.(CrI.)/403/2022 IN AB/883/2022 (D/O), B/O. in AB/883/2022	MD. MANJIRUL HAQUE Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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20)	MS. D GHOSH	01-08-2022	To	06-08-2022
21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday,2nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
37	Bail Appln./1846/2022 B/O	JESMINA PARBIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
BAIL HEARING (BA)				
38	Bail Appln./1736/2022 B/O	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
HEARING				
39	Crl.Pet./631/2016 B/O	BAJRANG LAL AGARWAL and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.P J SAIKIA (R-2) MR.A K GUPTA R-2 MR. J DEKA PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 02/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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21)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
32	AB/2035/2022 FIXED	NILAMANI KALITA Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
BAIL HEARING				
33	AB/4214/2021 FIXED	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/396/2022 FIXED in CrI.Rev.P./5737/2022 WITH CrI.Rev.P./5737/2022 (Filing Number)	DEBAJYOTI CHUTIA Versus THE STATE OF ASSAM AND ANR. DEBAJYOTI CHUTIA Versus THE STATE OF ASSAM AND ANR. -B	MR. N K KALITA MR D DEKA MR. N K KALITA	PP, ASSAM
HEARING				
35	I.A.(CrI.)/321/2021 WITH OFFICE NOTE, LCR 6 FILES(PHOTOCOPY), P.B.-3, FIXED in CrI.A./309/2019 WITH CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR. PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR R L CHUTIA MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 01-08-2022 TO 06-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

12	I.A.(Civil)/471/2019 FIXED in MACApp./495/2019 WITH MACApp./495/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI GIRIJA RAY AND 2 ORS THE NATIONAL INSURANCE COMPANY LTD Versus SMTI GIRIJA RAY AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
13	I.A.(Civil)/1705/2022 WITH LCR, FIXED in MACApp./44/2021 WITH MACApp./44/2021 WITH I.A.(Civil)/494/2021 in MACApp./44/2021	DEBAJANI CHANGMAI Versus THE ORIENTAL INSURANCE COMPANY LTD. THE ORIENTAL INSURANCE COMPANY LTD. Versus DEBAJANI CHANGMAI AND 2 ORS. THE ORIENTAL INSURANCE COMPANY LTD. Versus DEBAJANI CHANGMAI AND 2 ORS.	MR. A R AGARWALA MR. A DUTTA MRS. P M DUTTA MR. A DUTTA MRS. P M DUTTA	MR A DUTTA

LEAVE NOTE OF ADVOCATES FOR 02/08/2022

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